

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH : ALLAHABAD

ORIGINAL APPLICATION NO.1225 OF 1996  
ALLAHABAD THIS THE 2ND DAY OF APRIL,2004

HON'BLE MR. JUSTICE S. R. SINGH, VICE-CHAIRMAN  
HON'BLE MR. D. R. TIWARI, MEMBER-A

Rajmani Ram,  
son of Shri Bandhu,  
resident of Village and Post Office  
Mahannadpur Via Kiriherapur,  
District-Ballia. ....Applicant

( By Advocate Shri P.K. Kashyap, Shri O.P. Gupta & Sri S. Ram)

Versus

Union of India,  
through General Manager,  
Northern Railway,  
Head Quarters Office,  
Baroda House, New Delhi. ....Respondents

( By Advocate Shri A.K. Gaur)

ORDER

HON'BLE MR. JUSTICE S. R. SINGH, VICE-CHAIRMAN

The applicant was not found medically fit for appointment in category B or B 2. The present D.A. has been instituted for issuance of a direction to the respondents to appoint the applicant in Clerical category after he is medically examined in C-2. We are afraid that no such direction can be issued for appointment in clerical category depends upon the applicant being found medical fit for that category.

(Signature)

2. It is averred in the counter affidavit that the applicant was not found fit even for clerical category. We are of the view that the applicant is not entitled for any relief.

3. The instant application, in our opinion, is not maintainable and is accordingly dismissed. No costs.

*D. Neelam*  
Member-A

*(R.A.G.)*  
Vice-Chairman

/Neelam/